

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 15th day of MARCH 2004.

Contempt Application no. 93 of 2003
in
Original Application no. 1050 of 2000.

Hon'ble Maj Gen K.K. Srivastava, Member-A
Hon'ble Mr. A.K. Bhatnagar, Member-J

Ram Vishnu Awasthi (E.D.B.P. At B.O: Hatheyee)
S/o late Sri S.N. Awasthi,
R/o Vill and P.O. Hatheyee,
Distt. Kanpur.

... Applicant

By Adv : Sri K.K. Tripathi

V E R S U S

1. Neelam Srivastava, P.M.G.,
Kanpur.
2. Neelam Srivastava, Officiating C.P.M.G., Kanpur,
Kanpur Region,
Kanpur.
3. H.P. Sharma, C.P.M.,
Kanpur.

... Respondents

By Adv : Sri S. Chaturvedi

O R D E R

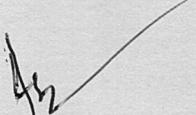
Maj Gen K K Srivastava, Member-A.

Sri P. Srivastava brief holder of Sri S Chaturvedi learned counsel for the respondents submitted that the order of this Tribunal dated 01.05.2001, has been complied with. Pursuant to the order of this Tribunal, the case

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of the applicant was considered by the respondents and a detailed order dated 02.10.2003/09.10.2003 has been passed. Copy of the order under reference is taken and placed on record. Learned counsel for the respondents further submitted that the order dated 02.10.2003/09.10.2003 has been challenged by the applicant by filing another OA. Therefore, this contempt petition is rendered infructuous.

2. In view of the statement of learned counsel for the respondents contempt application is dismissed. Notice issued is discharged.


Member J


Member A

/pc/